

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

RAJYA SABHA
UNSTARRED QUESTION NO - 424
ANSWERED ON – 22/07/2026

FOSSIL FUEL REDUCTION IN LAST-MILE DELIVERY SERVICES

424. SHRI JAGGESH:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether Government proposes to take steps to reduce dependence on fossil fuel-based vehicles in last-mile delivery services by promoting the use of electric vehicles;
- (b) whether Government proposes to formulate a national strategy to gradually replace fossil fuel-powered delivery vehicles with electric alternatives in the logistics sector;
- (c) whether Government proposes to implement regulatory measures to discourage the use of petrol and diesel vehicles in last-mile delivery operations to cut fossil fuel consumption; and
- (d) if so, the details thereof and the time frame for phasing out fossil fuel-based vehicles with electric vehicles for last-mile delivery?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) & (b) To facilitate the development of Motor Vehicles running on non-fossil fuels like CNG, Bio-CNG, LNG, EV, Biofuels, etc. the Government has notified mass emission standards in respect of blends of ethanol with gasoline, flex-fuel, Biodiesel, Bio-CNG, Liquefied Natural Gas (LNG), blends of Methanol with gasoline, dual fuel, Hydrogen etc.

Government in the Ministry of Road Transport and Highways has taken following non-fiscal initiatives to promote adoption of Electric Vehicles (EVs) in the country:

- (i) Notification issued vide S.O. 5333(E) dated the 18th October, 2018 to grant exemption from the requirements of the permit to the battery operated transport vehicles.
- (ii) Notification issued vide G.S.R. 525(E) dated the 2nd August, 2021 to grant exemption of Battery Operated Vehicles from payment of fees for the purpose of issue or renewal of registration certificate and assignment of new registration mark.
- (iii) Notification issued vide G.S.R. 302(E) dated the 18th April, 2023 to grant All India Tourist Permit for battery-operated vehicles without payment of permit fee.

(iv) Notification issued vide G.S.R. 167(E) dated the 1st March, 2019 to facilitate retrofitment of hybrid electric system or electric kit to vehicles.

(v) Notification issued vide G.S.R. 749(E) dated the 7th August 2018 enabling registration mark of Battery Operated Vehicles in Yellow colour on Green background for the transport vehicles and for all other cases, in White colour on Green background.

(vi) Further, an advisory dated 12th August 2020 has been issued to all States and UTs regarding sale and registration of two-wheeled Electric Vehicles without batteries.

Further, The PM Electric Drive Revolution in Innovative Vehicle Enhancement (PM E-DRIVE) scheme provides demand incentives aimed at reducing the high upfront acquisition costs for electric two-wheelers (e-2W) and three-wheelers (e-3W) registered for commercial purposes, including e-rickshaws, e-carts, and L5 category vehicles which are used for last-mile delivery operations also.

(c) & (d) No such proposal is under consideration.
